



COURT OF BIHAR
REGISTRATION, EXCISE & PROMOTION DUTY
PATNA SCORE PATNA
COURT FEE



STAMP DUTY

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BIHAR
JUDICIAL

Rs. 0000020

-1.2.2013

5120357

To be furnished by the candidate along with Nomination Paper

Before the Returning Officer

BIHAR LEGISLATIVE ASSEMBLY

For election to (name of the House)

From 234, WAZIRGANJ..... Constituency (Name of the Constituency)

BIRENDRASINGH son/daughter/wife of LATE YUGESHWER SINGH

Aged 59 years, resident of AT+PO- PUNAR P.S ATRI DIST- GAYA (BIHAR)

Election, do hereby solemnly affirm and state on oath as under:-

(strike out whichever is not applicable)

(1) I am a candidate set up by BHARATIYA JANTA PARTY (name of the political party) / am contesting as an Independent candidate.

(2) Details of PAN and status of filing of Income tax return :

Sl. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown in Income Tax Return (in Rupees)
1.	Self	BICPS7592G	2012-13 (F.Y)	Rs: 300000=00
2.	Spouse-	NIL	N/A	Rs: 500000=00 (AGRIC. ULEM)
3.	Dependent 1	NIL	N/A	
4.	Dependent 2	NIL	N/A	
5.	Dependent 3	NIL	N/A	

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

Sl. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken :	341, 347, 386, 408, I.P.C (EXTORTION CRIMINAL BREACH OF TRUST)
(b)	Name of the court, Case No. and Date of order taking cognizance :	C. J. M. GAYA, ATRI P.S CASE NO-80/98 08.07.2005
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s) :	NIL

4. Cases in which I have been convicted by a court of law (other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	NIL
(b)	Name of the Court(s), Case No. and Date(s) of order(s) :	NIL

(5) That I give herein below the details of the assets (movable and immovable etc.) of myself, my spouse and all dependents:

A. Details of movable assets :

(Note:

1. Assets in joint name indicating the extent of joint ownership will also have to be given
2. In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given
3. Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.
4. 'Dependent', here means a person, substantially dependent on the income of the candidate.
5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Cash in hand DEC-12	Rs: 22500=00	Rs: 11200=00	NIL	NIL	NIL
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), S.B.I Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	MANPURS-VAIL-20023019007 DEC-12 Rs: 1416=00 S.B.I BIHAR VIDHANSHABHA S-VAIL-20015881528	NIL	NIL	NIL	NIL
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	RS= 3249 =00 NIL	NIL	NIL	NIL	NIL
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	NIL	NIL	NIL	L.I.C OF INDIA RS: 20041=00	NIL
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	N/A	NIL	NIL	NIL	NIL
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	YEAR-2008 RS: 486,000=00 (COST VALU) BR2F-3828 (BELLRO) BR01BC-6300 (SCERPIA)-2011 COST VALU- 992750=00	NIL	NIL	NIL	NIL
(vii)	Jewelry, bullion and valuable thing (give details of weight and value) (PERSONAL WEARING)	GOLD- 20 GM RS: 62000=00	GOLD-200GM RS: 620000=00 SILVER-500GM RS: 30000=00	NIL	NIL	NIL

(vii)	Any other assets such as value of claims/interest	N.P BORE-315 R3= 65000=NRIFLEONE	NIL	NIL	NIL	NIL
(ix)	Gross Total value	R1= 1632915=00 R2= 661200=00 R3= 20091=00	NIL	NIL	NIL	NIL

3. Details of Immovable assets:

(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated.
2. Each land or building or apartment should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Agricultural Land Location(s) Survey number(s) Area (Total measurement in acres) Whether inherited property (Yes or NO) Date of purchase in case of self acquired property Cost of Land (in case of purchase) at the time of purchase Any Investment on the land by way of development, construction etc. Approximate Current market value	AT+PO- P.S- DIST- PUNAR ATRI GAYA 22, ACRE YES N/A N/A N/A R5= 4400000=00	NIL NIL NIL NIL NIL NIL NIL	PUNAR P.S. ATRI DIST- GAYA 04, ACRE YES N/A 05, ACRE YEAR- 2012 NIL 10,00000=00	NIL NIL NIL NIL NIL NIL NIL	NIL NIL NIL NIL NIL NIL NIL
(ii)	Non-Agricultural Land Location(s) Survey number(s) Area (Total measurement in sq. ft.) Whether inherited property (Yes or NO) Date of purchase in case of self acquired property Cost of Land (in case of purchase) at the time of purchase Any Investment on the land by way of development, construction etc. Approximate Current market value	NIL NIL NIL NIL NIL NIL NIL NIL	NIL NIL NIL NIL NIL NIL NIL NIL	NIL NIL NIL NIL NIL NIL NIL NIL	NIL NIL NIL NIL NIL NIL NIL NIL	NIL NIL NIL NIL NIL NIL NIL NIL
(iii)	Commercial Buildings (including apartments) -Location(s) -Survey number(s) Built up Area (Total measurement in sq. ft.)	NIL NIL NIL NIL	NIL NIL NIL NIL	NIL NIL NIL NIL	NIL NIL NIL NIL	NIL NIL NIL NIL

	Whether inherited property (Yes or NO)	NIL	NIL	NIL	NIL	NIL
	Date of purchase in case of self acquired property	NIL	NIL	NIL	NIL	NIL
	Cost of property (in case of purchase) at the time of purchase	NIL	NIL	NIL	NIL	NIL
	Any Investment on the property by way of development, construction etc.	NIL	NIL	NIL	NIL	NIL
	Approximate Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Residential Buildings (including apartments,) -Location(s) - Survey number(s)	PUNAR ATRI GAYA ATTPO- D-5- DIST-	NIL	NIL	NIL	NIL
	Area (Total measurement in sq. ft.)	10, DICMEL	NIL	NIL	NIL	NIL
	Built up Area (Total measurement in sq. ft.)	08, DICMEL	NIL	NIL	NIL	NIL
	Whether inherited property (Yes or NO)	YES	NIL	NIL	NIL	NIL
	Date of purchase in case of self acquired property	N/A	NIL	NIL	NIL	NIL
	Cost of property (in case of purchase) at the time of purchase	N/A	NIL	NIL	NIL	NIL
	Any Investment on the land by way of development, construction etc.	N/A	NIL	NIL	NIL	NIL
	Approximate Current market value	RS: 500000=00	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL
(vi)	Total of Current Market Value of (i) to (v) above	RS: 4900000=00	NIL	RS: 1000000=00	NIL	NIL

(6) I give herein below the details of liabilities/ dues to public financial institutions and government :-
(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan	P.N.B ATRI- RS 256643=41 DEC-12 BANK OF BARODA MANDUR-DEC-12 RS: 284954=00	NIL	NIL	NIL	NIL
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan	NIL	NIL	NIL	NIL	NIL

	Any other liability	NIL	NIL	NIL	NIL	NIL
	Grand total of liabilities	RS: 541597=41	NIL	NIL	NIL	NIL
(ii)	Government Dues: PERSONAL LOAN Dues to departments dealing with government SCARPIO- accommodation LEGISLATIVE ASSEMBLY DEC-12 RS: 422500=00	FOUR/W	NIL	NIL	NIL	NIL
	Dues to departments dealing with supply of water	NIL	NIL	NIL	NIL	NIL
	Dues to departments dealing with supply of electricity	NIL	NIL	NIL	NIL	NIL
	Dues to departments dealing with supply of telephones/mobiles	NIL	NIL	NIL	NIL	NIL
	Dues to departments dealing with government transport (including aircrafts and helicopters)	NIL	NIL	NIL	NIL	NIL
	Income Tax Dues	NIL	NIL	NIL	NIL	NIL
	Wealth Tax Dues	NIL	NIL	NIL	NIL	NIL
	Service Tax Dues	NIL	NIL	NIL	NIL	NIL
	Municipal/Property Tax Dues	NIL	NIL	NIL	NIL	NIL
	Sales Tax Dues	NIL	NIL	NIL	NIL	NIL
	Any other dues	NIL	NIL	NIL	NIL	NIL
	Grand total of all Govt. dues	RS: 422500=00	NIL	NIL	NIL	NIL

(7) Details of profession or occupation:

a. Self.....M.L.A

b. Spouse...HOUSE WIFE

NAME OF COLLEGE:- A.N. COLLEGE GAYA, BIHAR

(8) My educational qualification is as under:

B.A. MAGADH UNIVERSITY, BODY GAYA, - 1974, BIHAR

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course)

(Name of the School /College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh./Smt./Kum. BIRENDRA SINGH
2.	Full postal address	AT+PO- PUNAR P.S. ATRI DIST- GAYA
3.	Number and Name of the constituency and state	234, WAZIRGANJ, BIHAR
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	BHARATIYA JANTA PARTY
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	NOT APPLIABLE

(c) Total number of Pending cases where the court (s) have taken cognizance		ONE				
5. PAN of BIRENDRA SINGH, BICPS 75926		Year for which last Income Tax Return filed		2012-2013 (F.Y) RS: 300000=00		
(a) Candidate		N/A		RS: 500000=00 (AGRICULTURE) N/A		
(b) Spouse:		N/A		N/A		
(c) Dependents		N/A		N/A		
6. Details of Assets and Liabilities in rupees						
	Description	Self	Spouse	Dependent-I	Dependent-II	Dependent-III
A.	Moveable Asset (Total value)	RS: 1632915=00	661200=00	NIL	RS: 20041=00	NIL
B.	Immovable Asset	RS: 4900000=00	NIL	RS: 600000=00	NIL	NIL
(i)	Purchase Price and Development Cost of Immovable Property (Total Value)	N/A	N/A	RS: 400000=00	NIL	N/A
(ii)	Approximate Current Market Price of Asset (Total Value)	N/A	N/A	NIL	NIL	N/A
7. Liabilities LEGISLATIVE						
(i)	Government dues (Total)	DEC-12 RS: 422500=00	NIL	NIL	NIL	NIL
(ii)	Loans from Bank, Financial Institutions and others (Total)	DEC-12 RS: 541597=00	NIL	NIL	NIL	NIL
8. Highest educational qualification: NAME OF COLLEGE:- A.N. COLLEGE, GAYA (B.A) MAGADH UNIVERSITY BODH GAYA- 1974 (Give details of School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)						

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that:

- (a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
(b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at 01. this the 02 day of 2013.

Deponent
B. Singh
M.P.S. Jh/c
1/2/13

1/2/13
Oath Commissioner
HIGH COURT

DEPONENT
R.N. Singh
1/2/13
R.N-683/12 1/2/13

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- Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.
2. Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public.
3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned
4. The affidavit should be either typed or written legibly and neatly.